BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.01.2018</u>

Name of the Company:

Satish Kumar Gupta RP of Essar Steels India Ltd.

V/s.

Odisha Slurry Pipeline Infrastructure Ltd & Anr.

Section of the Companies Act:

Section 60(5) r/w Section 12 of the Insolvency

and Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

S.F. Coursel. M.H. Thakes with

1. Gausson I Mathur Admicale Respondent No. 2

2. Animesh Bisht Herocates Applicant Small Shah

St. Coursel Permy Convince with Ash. Rosp. No. 1

3. Saws abh Amin Ash. Rosp. No. 1

<u>ORDER</u>

Learned Advocate Mr. Animesh Bisht with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah present for Applicant. Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1. Learned Senior Advocate Mr. M H Thakur with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2 in IA 419/2017.

Learned Advocate Mr. Saurabh Amin filed Vakalatnama for Respondent no. 1.

Learned Advocate Mr. Gaurav Mathur filed Vakalatnama for Respondent no. 2.

Respondents shall file their reply within one week serving a copy in advance to other side.

List the matter on 19.01.2018 for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 09th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL